

Wednesday, August 16, 1865

**COUNCIL OF THE GOVERNOR GENERAL  
OF INDIA**

**VOL. 4**

**JAN. - DEC.**

**1865**

**P. L.**

*Abstract of the Proceedings of the Council of the Governor-General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 and 25 Vic., cap. 87.*

The Council met at Simla on Wednesday, the 16th August 1865.

P R E S E N T :

His Excellency the Viceroy and Governor-General of India, *presiding*.

His Excellency the Commander-in-Chief.

The Hon'ble W. Grey.

The Hon'ble G. N. Taylor.

The Right Hon'ble W. N. Massey.

The Hon'ble Colonel H. M. Durand, C. B.

The Hon'ble W. Muir.

PUNJAB CIVIL APPEALS' BILL.

The Hon'ble MR. GREY moved that the Bill to make temporary provision for the decision of Civil Appeals in the Districts within the Lieutenant-Governorship of the Punjab be taken into consideration.

The Motion was put and agreed to.

The Hon'ble Mr. GREY then moved as an amendment that the following Section be added to the Bill.

“Section 2. The provisions of this Act shall apply to all such appeals, as aforesaid, whether filed before or after the 1st of May 1865.”

He observed that the amendment was proposed at the instance of the Lieutenant-Governor of the Punjab, who was of opinion that some doubt might arise, from the general wording of the first Section, as to whether the Bill would apply as originally drawn to any appeals filed before the 1st of May 1865, or before the passing of this Bill.

The Motion was put and agreed to.

The Hon'ble MR. GREY then applied to His Excellency the President to suspend the Rules for the Conduct of Business.

The President declared the Rules suspended.

The Hon'ble MR. GREY then moved that the Bill be passed.

The Motion was put and agreed to.

INSOLVENT ESTATES (BOMBAY) BILL.

The Hon'ble MR. GREY introduced the Bill to provide for the more speedy liquidation of Insolvent Traders' estates in Bombay, which, together with the papers relating to it, had been previously published under No. 19 of the Rules for the Conduct of Business.

The Council adjourned.

SIMLA,  
} *The 16th August 1865.*

E. C. BAYLEY,  
*Secy. to the Govt., of India,*  
*Home Dept.*